

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.322
175(ND)/2017

IN THE MATTER OF:

M/s. Madimax Offshore Services.

.... **APPLICANT/PETITIONER**

SECTION

U/s 63 & 64(f) of LLP ACT, 2008

Order delivered on 23.09.2022

CORAM:

SHRI L.N.GUPTA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 17.11.2022.


(Court Officer)
Court-III